

Setting up of industries in Cachar District (Assam)

3399. SHRI AJOY BISWAS : Will the Minister of INDUSTRY be pleased to state :

(a) the number of applications received for setting up of industries in Cachar Districts of Assam in 1982, 1983 and 1984 ;

(b) the number of Letters of Intent issued during that period ; and

(c) the number of applications rejected during the period and the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO - CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) to (c) 8 Industrial Licence applications were received under the provisions of Industries (Development and Regulation) Act, 1951 for setting up of Industries in Cachar district of Assam during 1982, 1983 and 1984. While 6 proposals were approved and letters of intent issued, the remaining 2 applications were rejected. Various techno-economic factors such as, demand and supply, export potential, availability of raw materials, locational constraints, viability of the scheme and policy considerations are taken into account while approving or rejecting an Industrial Licence application. Grounds of rejection vary from case to case and are duly communicated to the applicants as well as to the State Governments concerned.

[Translation]

Benami Allotment of Petrol-Diesel and LPG Agencies in Basti Distt., U.P.

3400. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of diesel/petrol pumps and gas agencies functioning at present in Basti District (Uttar Pradesh);

(b) the names and the total annual sale thereof;

(c) whether whole work of the pums and gas agencies of this district is being done by the rich people who have obtained them in the name of Scheduled Castes and weaker sections;

(d) if so, whether Government propose to take any step to check these benami allotments, details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) The number of Retail Outlet (Diesel/Petrol) Dealerships and LPG Distributorships functioning at present in Basti District (U.P.) is 26 and 2 respectively.

(b) The requisite information is shown in the Statement given below.

(c) No, Sir.

(d) and (e) do not arise.

Statement

S. No.	Name Retail Outlet	Location	Average Annual Sale	
			MSD	HSD
1	2	3	4	5
1.	M/s. Mohan Ram Ram Niwas	Khalilabad	145KL	860KL
2.	M/s. Om Prakash Ram Prakash	Basti	320KL	580KL
3.	M/s. Shree Shyam Auto Service	Itwa Bazar	85KL	1135KL
4.	Radhakrishan Bimal Kumar Pvt. Ltd.	Gandhinagar	556KL	1487KL
5.	Radhakrishan Bimal Kumar Pvt. Ltd.	Manauri	—	3352KL
6.	Alok Trading Co.	Basti	120KL	1734KL
7.	Parwati Auto	—do—	—	1460KL

1	2	3	4	5
8. Telvikas Kendra		Basti	—	1022KL
9. Agrawal Auto		Itwa	—	430KL
10. Radheyshyam and Sons		Mahndewal	52KL	556KL
11. Hiralal Shivprasad		L.R.P. Road (Khalilabad)	122KL	670KL
12. Hiralal Shivprasad		Basti Town	—	721KL
13. Bera Auto		Shoratgarh	50KL	630KL
14. Indian Auto		Hariyya	—	1266KL
15. Khetan Oil Co.		Naugarh	—	490KL
16. Kisan Auto		Domeriaganj	—	1504KL
17. Rudhali Filling Station		Rudhali	(40 to 15Kls.	HSD p.m.)
18. Indra Auto		Babhnan	(40 to 50Kls.	HSD p.m.)
19. Jagdamba Auto Service		Nawgarh	155KL	835KL
20. Dilip Filling Station		Bansi	—	1302KL
21. Vijay Automobiles		Barhani	—	570KL
22. Hindustan Automoblies		Basti	45KL	1725KL
23. Basti Oil Co.		—do—	—	1174KL
24. Tulsyan Automobiles		—do—	—	942KL
25. Umar Automobiles		Bewan Chauraha	—	728KL
26. Pandey Automobiles		Basti	159KL	490KL

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1. M/s. Adarash Gas Service	Basti	(26,000 Cylinders (14.2 Kg. Capacity)
2. M/s. Khalilabad Gas Service	Khalilabad	(5857 Kg. Capacity)

Investigation into Financial Soundness of Harijan and poor people before allotting Gas Agencies in Basti, U.P.

3401. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether any assessment of financial position of Scheduled Castes and the poor sections is made before allotting them the agencies of petrol pump and gas;

(b) if so, the criteria of assessment and the details of financial position of these Scheduled Castes in whose names the agencies of petrol pumps and gas have

been allotted in District Basti of Uttar Pradesh;

(c) whether before allotting gas and pump agencies to a person belonging to the weaker sections (Scheduled Castes and Scheduled Tribes) Government propose to get it investigated as to whether he will run the agency himself or the same will be run by some rich person and whether such investigations are proposed to be conducted from time to time after allotment of the agency; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE
MINISTRY OF PETROLEUM AND